

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-129/2006/2247/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To Shri T. Kalita,
District and Sessions Judge,
Dhubri.

Dated Guwahati the 11th June, 2020.

Sub: **Station leave permission.**

Ref:- Your letter No.DJ.XIII-2/2019-2020/2441/E dated the 10th June, 2020

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the evening of 12.06.2020 till the morning of 15.06.2020 has been granted, subject to adherence to lockdown protocols. The Additional District & Sessions Judge, Dhubri and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

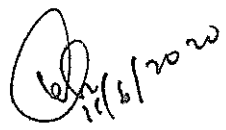
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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-129/2006/2248/A, dated 11.6.2020

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Kdas